

THE HIGH COURT OF ORISSA, CUTTACK
Month-wise Institution, Disposal and Case Clearance Rate
1st January - 31st December, 2023

Month	Opening balance			Institution			Disposal			Closing Balance			Case Clearance Rate (%) (Disposal vis-à-vis institution)			Judges' working strength	Working days
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	CCR		
January	1,22,071	42,700	1,64,771	4,295	3,267	7,562	7,864	4,232	12,096	1,18,502	41,735	1,60,237	183.10	129.54	159.96	22	20
February	1,18,502	41,735	1,60,237	5,008	3,304	8,312	8,657	3,697	12,354	1,14,853	41,342	1,56,195	172.86	111.89	148.63	21	20
March	1,14,853	41,342	1,56,195	5,474	3,179	8,653	7,272	4,112	11,384	1,13,055	40,409	1,53,464	132.85	129.35	131.56	21	20
April	1,13,055	40,409	1,53,464	5,139	3,296	8,435	6,307	4,382	10,689	1,11,887	39,323	1,51,210	122.73	132.95	126.72	21	17
May	1,10,580	40,631	1,51,211	6,148	3,917	10,065	6,444	4,611	11,055	1,10,284	39,937	1,46,415 #	104.81	117.72	109.84	21	15
June	1,07,407	37,858	1,45,265	3,671	2,937	6,608	3,076	2,215	5,291	1,08,002	38,580	1,46,582 ##	83.79	75.42	80.07	21	7 ###
July	1,08,134	38,588	1,46,722	5,798	3,455	9,253	6,185	3,839	10,024	1,07,747	38,204	1,45,951 ####	106.67	111.11	108.33	21	20
August	1,07,571	38,215	1,45,786	6,933	4,023	10,956	6,801	3,329	10,130	1,07,703	38,909	1,46,612 #####	98.10	82.75	92.46	20	22
September	1,07,797	38,294	1,46,721	5,316	3,898	9,214	4,176	4,420	8,596	1,08,937	38,402	1,47,339 #####	78.56	113.39	93.29	21	16
October	1,08,781	38,418	1,47,199	4,925	3,479	8,404	5,478	4,171	9,649	1,08,228	37,726	1,45,954 #####	111.23	119.89	114.81	20	15
November	1,08,270	37,736	1,46,006	5,747	3,612	9,359	6,888	3,892	10,780	1,07,129	37,456	1,44,585 #####	119.85	107.75	115.18	20	21
December	1,07,213	37,460	1,44,673	6,422	3,386	9,808	4,630	2,866	7,496	1,09,005	37,980	1,46,985 #####	72.10	84.64	76.43	20	16
Cumulative figures from 1st January, 2023 to 31st December, 2023																	
Total	1,22,071 (As on 1.1.2023)	42,700 (As on 1.1.2023)	1,64,771 (As on 1.1.2023)	64,876	41,753	1,06,629	73,778	45,766	1,19,544	1,09,005 (As on 31.12.2023)	37,980 (As on 31.12.2023)	1,46,985 ##### (As on 31.12.2023)	113.72	109.61	112.11		209

Total no. of Judgments delivered: 2813 (This is excluding the cases disposed of by orders)

N.B.: Total working hours during the period : 22371.6 (Total working hours = 5.15 hours × No. of working days in the given period × Working strength of the Hon'ble Judges during the period)

Total working hours lost : 2009.325

Hours lost on account of reference* held at 3.05 pm by Court due to sad demise of Advocates/Judges and farewell to Judges: 469.5

Hours lost due to Judges being on leave/official tour : 1539.825

* No. of reference held from 1st January - 31st December, 2023 - 14 (Fourteen)

Closing balance as on 31.05.2023 is reflected as 1,46,415 instead of 1,50,221 due to updation of status regarding disposal/transfer of 3,806 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 30.06.2023 is reflected as 1,46,582 instead of 1,51,537 due to updation of status regarding disposal/transfer of 4,955 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 31.07.2023 is reflected as 1,45,951 instead of 1,50,766 due to updation of status regarding disposal/transfer of 4,815 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 31.08.2023 is reflected as 1,46,612 instead of 1,51,592 due to updation of status regarding disposal/transfer of 4,980 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 30.09.2023 is reflected as 1,47,339 instead of 1,52,210 due to updation of status regarding disposal/transfer of 4,871 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 31.10.2023 is reflected as 1,45,954 instead of 1,50,965 due to updation of status regarding disposal/transfer of 5,011 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 30.11.2023 is reflected as 1,44,585 instead of 1,49,544 due to updation of status regarding disposal/transfer of 4,959 cases in the Case Information System (CIS) after physical verification.

Closing balance as on 31.12.2023 is reflected as 1,46,985 instead of 1,51,856 due to updation of status regarding disposal/transfer of 4,871 cases in the Case Information System (CIS) after physical verification.

The Court had summer vacation from 22th May to 20th June, 2023

The difference between the closing balance of a month and opening balance of the succeeding month is due to subsequent updation of disposal and restoration of some cases in CIS.